

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4904
ANSWERED ON:07.05.2012
MARINE POLLUTION
Dubey Shri Nishikant

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the National Institute of Oceanography (NIO) has alerted that the waters of sea coasts are unsafe for bathing and fishing due to rising marine pollution;
- (b) if so, the details thereof alongwith the steps taken to purify the sea coasts;
- (c) whether some industrial estates have installed Common Effluent Treatment Plants for treatment of wastes from small and medium scale industries; and
- (d) if so, the details of industries that have been provided incentives to install pollution control equipment during the last three years?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) The National Institute of Oceanography (NIO) has been carrying out water quality assessment of the Indian coastal water. NIO has observed that some of the coastal stretches are subjected to disposal of industrial and domestic waste which poses threat of marine pollution and thereby may affect bathing sea water quality and fishing.

(b)to(d)Most of the industrial clusters of coastal areas are located in the States of Gujarat and Maharashtra. There are 23 Common Effluent Treatment Plants (CETPs) discharging treated effluent in the coastal areas, out of which 14 CETPs are in Gujarat, 6 in Maharashtra and one each in Andhra Pradesh, Tamil Nadu and West Bengal. In Gujarat, total capacity of CETPs is 340.60 Million Litres per Day (MLD) and total wastewater treatment is 254.97 MLD (74.85%). In Maharashtra, total capacity of CETPs is 54 MLD and total wastewater treatment is 44 MLD (81%). The total capacity of CETPs located in coastal States, therefore, is 394.60 MLD and the treatment capacity is 298.97 MLD (75%).

A Centrally Sponsored Scheme of Common Effluent Treatment Plants (CETPs) is under implementation in the Ministry to enable the small scale industries (SSI) to set up new and upgrade the existing CETPs. During the last three years, CETPs /associated industries have been supported by the Ministry in the States of Andhra Pradesh, Gujarat, Maharashtra and Rajasthan. The State-wise funds released and number of CETPs sanctioned during last three years is at Annexure.